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## **STATEMENT**

The Supreme Court Collegium in its meeting held on 2<sup>nd</sup> March, 2021 has approved the proposal for elevation of the following Advocates as Judges in the High Courts: COURT

High Court/s	Name
	Dr. Vivek Sharan,
Madhya Pradesh	Smt. Nidhi Patankar, and
	Shri Pranay Verma.
Punjab & Haryana	Shri Vikas Bahl.
Jammu & Kashmir	Shri Rahul Bharti.
P	लो धर्मरततो जयः